

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-2354/ND/2019
IA/2848/2021

IN THE MATTER OF:

Noble Cooperative Bank Ltd
V/s.
Jarvis Infratech Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 13.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Adv. Prateek Gupta

ORDER

IA/2848/2021:-

By filing of this application, the liquidator has prayed for early listing of application i.e. IA/4480/2020 and IA/5253/2020 in main Company Petition IB No. 2354/ND/2019.

Heard the liquidator. The office has informed the next date fixed in this application is on 11.08.2021. Therefore, we are not inclined to pre-pone the date fixed.

With this, the present application i.e. IA/2848/2021 stands disposed of.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag